

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/533/(IB)/CB/2017
NAME OF THE PETITIONER(S) : VSL INDIA PVT LTD
NAME OF THE RESPONDENT(S) : YES & YES HITECH PROMOTERS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	S. Sathish	Counsel for Petitioner	
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ORDER

Counsel for the Petitioner present and submitted that the matter has been settled between the parties on compromise. He further submitted that in another matter, Hon'ble High Court of Madras passed an order on 13.10.2017 in OP/547/2017. The same is taken on record. In view of the order passed in the above matter, the Petitioner requested that this petition may be dismissed as withdrawn. Therefore, this petition is disposed of as **withdrawn**.

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)